NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2016

NAME OF THE PETITIONER(S)

: S.Shankar & 2 others

NAME OF THE RESPONDENT(S)

: M/s Captain Media Private Limited &

21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN SARANYAN For publicans 2. &. S. Janarthanan For Respondent

ORDER

Counsels representing both the parties are present and reported that the matter may likely to be settled between the parties and sought time for reporting the final outcome of the settlement talks. Time extended at request. Put up on 27.02.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)